

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in
Appeal No. 21 of 2013**

Dated : 12th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Narayanpur Power Co. Ltd. ReviewPetitioner(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors. Respondent (s)**

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,
Sr. Adv.
Mr. B.S. Prasad
Mr. Venkatakrishna Kunduru**

ORDER

Admit. Issue notice to the Respondents returnable on 06.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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